

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 10.10.2016

ORDER NO. 142 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. 130 of 2016 for CESTAT Delhi to the extent indicated below :

From 13.10.2016 to 14.10.2016 at 10.30 a.m. Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri Ashok K. Arya Member (T) will hear Customs and Service Tax Division Bench matters.

From 13.10.2016 to 14.10.2016 at 10.30 a.m. Hon'ble Shri B. Ravichandran, Member (T) will hear Single Member bench matters as notified.

During this period, Excise Division Bench matters shall stand adjourned.

By Order


(Mohinder Singh)
Deputy Registrar

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Dy. Registrar